

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396																
Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 13-06-2022																
List of operational creditors (Other than Workmen and Employees and Government Dues)																
Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	IDBI Trusteeship Services Limited	U65991MH2001GO1131154	02-01-2019	1,77,000	1,77,000		0	0	0	No	0					
2	Bharat K Kapadia & Co.	AACPK2773Q	04-01-2019	1,34,200	1,34,200		0	0	0	No	0					
3	Dharmesh Muni & Co.	AAEPM8656N	04-01-2019	1,49,500	17,250		0	0	0	No	0		132250			
4	Yukti's Parekh & Co.			27,296	0		0	0	0	No	0		27296			
5	Evershine Foundations	AAAFE0285H	17-01-2019	48,56,206	46,29,320		0	0	0	No	0		226886			
6	Markand M Joshi & Co.			33,040	0		0	0	0	No	0		33040			
7	Balaji Earth Movers	ABAOB6575C	06-03-2019	41,11,088	36,16,088		0	0	0	No	0					
8	Sunleet Constructions	ABYF54472P	06-03-2019	15,97,030	0		0	0	0	No	0					
8	Total			1,10,85,360	8573858		0	0	0		0	-	419472	-		